

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
20-01-2023 AT 02:30 PM**

IA IBC 453/2022 & IA (IBC) 33/2023 in CP (IB)No.97/7/HDB/2022
U/s 7 of IBC, 2016

IN THE MATTER OF:

Mr. Katepalli Venkateswara Rao

...Financial Creditor

Vs

M/s. Bio Green Papers Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. K.K SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. Counsel Shri. Amir Bhavani for the Financial Creditor and Ld. Counsel Shri. J Basava Raju for the Corporate Debtor present. Ld. PCS Shri. S Chidambaram for the Applicant in IA (IBC) 453/2022 present.

Matter adjourned to 10.02.2023.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)